

ARBITRATION & CONCILIATION CENTRE - BENGALURU (DOMESTIC & INTERNATIONAL)

(<u>An initiative of the High Court of Karnataka</u>) III Floor, East Wing, "Khanija Bhavan", Race Course Road, Bengaluru – 560 001

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No.ACK/52/2025

Date: 03.02.2025

:: INVITATION FOR QUOTATIONS ::

Quotations are called for one year Comprehensive Service Contract (CMC) for all the Air Conditioners installed in the Arbitration and Conciliation Centre, Bengaluru from Authorised Distributors/Dealers who deal with service of Comprehensive Service Contract (CMC) of Air Condition with a request to furnish their lowest rate at this office on or before 14.02.2025 at 5:00 pm.

Company Details: Name of the Company with full address, phone number, email address, Payment terms.

Sealed Quotations are to be submitted indicating the price for the above inclusive of GST, etc, on or before **5.00 p.m. on 14.02.2025** addressed to the Director, Arbitration & Conciliation Centre Karnataka, Bengaluru.

Sd/-

DIRECTOR